

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 549 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Arabinda Jana & Ors,

- VS -

S.E. Railway

For the Applicants : Mr. A. Chakraborty, Counsel

For the Respondents : None

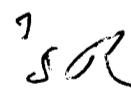
Date of Order : 02-09-03

O R D E R

MR. N. PRUSTY, JM

When the matter is taken up to-day, the Ld. Counsel for the applicants submits that he does not want to proceed with the case. Hence, the matter may be disposed of. In view of above, the O.A. is dismissed as 'not pressed'. However, the applicants are at liberty to approach the appropriate forum for redressal of their grievances as per law.


Member (J)


Member (A)